

From,

Krishna Swaroop Dhar Dwivedi, H.J.S,
I/c Joint Registrar (Judicial) (Services),
High Court of Judicature at
Allahabad.

To,

The Director,
LNJN National Institute of Criminology & Forensic Science,
Ministry of Home Affairs, Government of India,
Sector-3, Outer Ring Road,
Rohini, Delhi – 110085

No. 118/Admin.(Services)/2022 Dated:Allahabad: March 16, 2022

Subject: Nomination for Training Courses to be Organized by NICFS, Delhi during April-June, 2022.

Sir,

With reference to your letter no. 20/07/2021-NICFS(NFSU/DC) dated 07.03.2022 on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to nominate the Officers whose names are mentioned in below given **Chart-X** for participation in the programmes/courses mentioned against their names in **Campus/Physical mode:-**

Chart-X

S. No.	Course Name	Course Dates	Nominations (Sri/Sushri/Smt.)
1.	Course on Crime against Women & Children	04 – 08 April, 2022 (5 days)	1. Shazia Nazar Zaidi, A.D.J., Baghpat 2. Priti Singh-I, Spl. Judge (E.C. Act), Shahjahanpur
2.	Course on Cyber Forensics	18 – 22 April, 2022 (5 days)	1. Anamika Singh, Civil Judge (J.D.), Kanpur Nagar 2. Shivank Singh, Spl. Judicial Magistrate, Ghaziabad
3.	Course on Scientific Investigation of Crime Involving Firearms	25 – 26 April, 2022 (2 days)	1. Vijay Raje Sisodia, Addl. Principal Judge, Family Court, Kanpur Nagar 2. Ankit Raj Singh, Addl. Civil Judge (J.D.), Deoria
4.	Course on Applications of Criminology in Analysis of Modern Trends in Crime	27 – 28 April, 2022 (2 days)	1. Har Vindra Singh, A.D.J. (POCSO), Mathura 2. Rama Kant Prasad Spl. J, (Pre.Cor. Act), Lucknow
5.	Course on Advancing Justice through DNA Technology	04 – 06 May, 2022 (3 days)	1. Ankit Kumar Vihan, Nyayadhikari, Gram Nyayalaya, Aliganj-Etah 2. Prabhat Singh, Civil Judge (J.D.), Shravasti at Bhingra
6.	Course on Network Security & Forensics	09 – 13 May, 2022 (5 days)	1. Amit Kumar Singh, Judicial Magistrate, Allahabad 2. Arshi Noor, Civil Judge (J.D.), Khair-Aligarh
7.	Course on Victimology and Victim Justice	19 – 20 May, 2022 (2 days)	1. Jyotsna Singh, Civil Judge (J.D.), Aligarh 2. Pushpendra Chaudhary, Civil Judge (J.D.), Mawana-Meerut
8.	Course on Mobile Forensics	11 – 12 May, 2022 (2 days)	1. Ankit Verma, Civil Judge (J.D.), Kannauj 2. Pawan Kumar Singh, Nyayadhikari, Gram Nyayalaya, Mahasi-Bahraich
9.	Course on Document Examination (including electronic documents) for Criminal Justice Functionaries	23-27 May, 2022 (5 days)	1. Vaibhav Singh, Civil Judge (J.D.), Kayamganj-Farrukhabad 2. Neelam Verma, Addl. Civil Judge (J.D.),

			Deoria
10.	Course on Management of Criminal Behaviour	01- 03 June, 2022 (5 days)	1. Rashi Tomar, Addl. Civil Judge (J.D.), Bulandshahar 2. Sanjay Kumar Singh, Nyayadhikari, Gram Nyayalaya, Chauri Chaura-Gorakhpur
11.	Course on Recent Trends in Criminology and Forensic Science	06-10 June, 2022 (5 days)	1. Aditya Jaiswal, Addl. Civil Judge (J.D.), Deoria 2. Arpit Panwar, Nyayadhikari, Gram Nyayalaya, Patiyali-Kasganj
12.	Course on Drug Law Enforcement, Forensic Science & Financial Investigation	15 – 17 June, 2022 (3 days)	1. Presiding Officer, NDPS Court, Ghaziabad 2. Presiding Officer, NDPS Court, Moradabad
13.	Introduction to Internet Governance (IG) and Domain Name Systems (DNS) Security	27 – 28 June, 2022 (2 days)	1. Rajesh Kumar-II, Spl. J. (Pev. Of Atroct Act), Firozabad 2. Babu Ram, A.D.J., Muzaffar Nagar
14.	Course on Geospatial Technology (GIS & Remote Sensing) applications for Forensic and Criminology	29 - 30 June, 2022 (2 days)	1. Anchal Rana, Addl. Civil Judge (J.D.), Muzaffar Nagar 2. Divya Singh, Addl. Civil Judge (J.D.), Allahabad

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours sincerely,
sd/-
I/c Joint Registrar (J) (Services)

No. 118(i)/Admin.(Services)/2022 Dated: March 16, 2022

Copy forwarded for information and necessary action to:

1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
2. The District & Sessions Judges, **Baghpat, Shahjahanpur, Kanpur Nagar, Ghaziabad, Deoria, Mathura, Lucknow, Etah, Shravasti at Bhinga, Allahabad, Aligarh, Meerut, Kannauj, Bahraich, Farrukhabad, Bulandshahar, Gorakhpur, Kasganj, Moradabad, Muzaffarnagar and Firozabad** with the request to inform the Officers concerned accordingly.
3. The Nominated Officers are informed that since the aforementioned training courses will be conducted in **Offline/Physical mode at LNJN NICFS, NFSU Delhi Campus, Rohini, Delhi-110085, the nominated officers must not proceed without acceptance of nomination by NICFS, Delhi. They are further informed that as the hostel accommodation is limited, officers nominated for the courses are encouraged to make their own arrangement of accommodation, if possible.** COVID vaccination certificate is to be produced at the time of Registration by the nominated Officers. Limited hostel accommodation on single occupancy basis is provided. **No family accommodation will be entertained at any circumstances.** Details can be ascertained from Hostel Warden Sri Chintan N Parmar, Mobile No. 7575889890.

sd/-
Deputy Registrar